

There was no loss to Government on account of contract catering.

(b) and (c). The information is under collection and will be laid on the Table of the Sabha.

**DIFFICULTY IN GETTING TELEPHONE CONNECTION IN DELHI AND OTHER BIG TOWNS**

15. DR. SHRIMATI SEETA PARMANAND: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether there is any difficulty in giving telephone connections in Delhi and other big towns; if so, what is that difficulty; and

(b) whether it is a fact that it is easy to get a connection under the "Buy Your Telephone" scheme than on the "payment of annual rent" basis?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) Yes. Shortage of exchange equipment and stores.

(b) 'Own Your Telephone Scheme' and not the 'Buy Your Telephone Scheme' is in force in Delhi (except Karolbagh), Bombay (except 24 and 26 exchange area), Madras (except 3 exchanges), Kanpur and Ahmedabad. In the exchange areas and towns where 'Own Your Telephone Scheme' is in force, connection to ordinary applicants without payment of the deposit are given only if they belong to an exempted category like doctor, refugee, press, public men, public institutions, etc.

16. [Postponed to 1st December 1958.]

**ESTABLISHMENT OF FOOD ADVISORY COUNCIL AND INTELLIGENCE ORGANISATION**

17. SHRI P. N. RAJABHOJ: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether Government propose to establish a non-official Central Food Advisory Council and an Intelligence Organization?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): The Government do not propose to set up a non-official Central Food Advisory Council as recommended by the Foodgrains Enquiry Committee but they have decided to have an Intelligence Organization.

**MOBILE DISPENSARY VANS OF THE CONTRIBUTORY HEALTH SERVICE SCHEME**

18. MOULANA M. FARUQI: Will the Minister of HEALTH be pleased to state:

(a) the number of times so far during 1958-59 the mobile dispensary vans of the Contributory Health Service Scheme failed to reach the appointed places; and

(b) the cause of such failures?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) There are three mobile dispensary vans under the Contributory Health Service Scheme. It is a fact that these three mobile vans failed to reach the appointed places on certain occasions. The frequency of the failures of the vans for the period during 1958-59 (up to 15th November, 1958) is as indicated below:—

Mobile van attached to the C.H.S. Dispensary, Chandni Chowk	44½ days
Mobile van attached to the C.H.S. Dispensary, Lajpat Nagar	8½ days
Mobile van attached to the C.H.S. Dispensary, Patel Nagar	33½ days

(b) The cause of the failures to reach the appointed places was mainly due to break-down of the vans. Consequently the vans had to be sent either for servicing or repairs. But on one occasion, the mobile van attached to the Patel Nagar Dispensary met with an accident with a D.T.U. bus and had to be sent to the workshop for repairs.